

U.P.S.C. (EXEMPTION FROM CONSULTATION) REGULATIONS

Shri L.N. Mishra: Sir, I beg to lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Second Amendment Regulations, 1965, published in Notification No. G.S.R. 599, dated the 24th April, 1965, under clause (5) of Article 320 of the Constitution together with an explanatory note. [Placed in Library, see No LT-4391/65].

12.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table Minutes of the Fifty-fifth and Sixty-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

12.15½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

Shri Khadilkar (Khed): Sir, I beg to lay on the Table Minutes of the Twelfth and Thirteenth sittings of the Committee on Absence of Members from the Sittings of the House held during the current Session.

12.16 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.

2) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 1st May, 1965, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, इसी के बारे में मेरा निवेदन है कि मांग नम्बर 109 के बारे में, जो कि इस एप्रोप्रिएशन बिल में शामिल है, कटौती प्रस्ताव रखने के सम्बन्ध में एक याचिका पंजाब हाईकोर्ट के विचाराधीन है। तो यह कहा तक उचित होगा कि...

अध्यक्ष महोदय : माननीय सदस्य किस बर बोल रहे हैं ?

श्री रामसेवक यादव : एप्रोप्रिएशन बिल के सम्बन्ध में जो मैसेज आया है, उस के सम्बन्ध में मेरा निवेदन है कि उस बिल में मांग नम्बर 109 भी शामिल है और...

अध्यक्ष महोदय : हमने वह बिल तो पहले ही पास कर दिया था और उस को राज्य सभा में भेजा था। जो कुछ हमने वहाँ भेजा था, राज्य सभा ने उससे इतिफाक करते हुए उसको वापस भेज दिया है। इस वक्त इस बारे में क्या सबाल उठ सकता है ?

RE: POINT OF PRIVILEGE—Contd.

12.17 hrs.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, आपने कहा था कि आप मुझ को बाद में समय देंगे।

अध्यक्ष महोदय : मैं इतना अन्तर्यामी कहाँ से हो गया कि मुझे उन सब बातों के बारे में मालूम हो जाये ? मुझे उसके बारे में पता लगाने का मौका तो दीजिए।